Statement

Statement					
Nat	me of the State	/Cadr	e	I	No. of AS Offi- ers
1.	Andhra Prade	esh			224
2.	Assam-Megha			120	
3.	Bihar .				248
4.	Gujarat .		•	•	150
5.	Haryana .			•	121
6.	Himachal Pra	ddesh			69
7.	Jammu & Ka	shmir			72
8.	Karnataka				173
9.	Kerala .				110
10	Madhya Prad	csh			261
11.	Maharashtra				238
12.	Manipur-Trip	ıra			65
13.	Nagaland				38
14.	Orissa .				147
15.	Punjah .				129
16.	Rajasthan				157
17.	Sikkim .				25
18.	Tamıl Nadu				204
19.	Union Territo	ries			119
20.	Uttar Pradesh				362
21.	West Bengal				202
		Total			3234

Pension to Freedom Fighters in Bihar and U.P.

4393. SHRI RAM SINGH SHAK-YA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of freedom fighters who are getting pension in Bihar and U.P. up-to-date;
- (b) whether pensions have been withheld in the case of some freedom fighters;

- (c) if so, the number of such pensioners and the reasons therefor; and
- (d) the time by which their pension is likely to be restored?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AF-FAIRS (SHRI YOGENDRA MAK-WANA): (a) 19,263 and 18,400 in Bihar and U.P. respectively.

(b), (c) and (d). Pensions have been suspended in 202 cases in Bihar and 494 cases in U.P.

Pensions have been suspended on one or the other of the following grounds:—

- (i) Applicant is not a genuine freedom fighter;
- (ii) Suffering is less than six months.
- (iii) Suffering is not in connection with freedom movement.
- (iv) Submission of false documentary evidence.
- (v) Claim of internment/externment/abscondence is not supported by evidence.
- (vi) Annual income from all sources is more than Rs. 5000/-

Opportunity is given to the persons concerned to explain their position and adduce additional evidence in support of their claim. Their replies are got re-verified through the State Government. Depending on the report of the State Government pensions are restored in eligible cases without delay.

Supply of Cement to U.P.

4394. SHRI ZAINUL BASHEER: Will the Minister of INDUSTRY be pleased to state:

(a) whether during the last three months. letters from Uttar Pradesh Government have been received in which attention of the Central Government was drawn to the cement